

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

44

C. P. No. 11/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE PARTIES:

Mr. Manoj Jain

V/s.

M/s. S.P.J. Stock Brokers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241(1) of the Companies Act, 2013.

| <u>S. No.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>SIGNATURE</u> |
|---------------|-------------|--------------------|------------------|
|---------------|-------------|--------------------|------------------|

ORDER

CP 11/241(1)/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 9.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)